

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**ORIGINAL APPLICATION NO. 180/00798/2016**

Tuesday, this the 5<sup>th</sup> day of June, 2018

**CORAM**

**HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER  
HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

A Rameshkumar,  
aged 56 years, S/o A Raman Nair,  
employed as Mechanic  
National Institute of Fisheries  
Post Harvest Technology and Training  
(NIFPHATT), P.B.No.1801,  
Cochin 682016.

... **Applicant**

[By Advocate Mr.I.G.Manoharan - Absent]

V.

1. Union of India, represented by the Secretary to Government of India,  
Ministry of Agriculture, Department of Animal Husbandry, Dairying and  
Fisheries, New Delhi.

2. The Director,  
National Institute of Fisheries  
Post Harvest Technology and Training  
(NIFPHATT), P.B. No. 1801,  
Cochin 16.

... **Respondents**

**(By Advocate Mr.V.A.Shaji, ACGSC)**

This application having been finally heard on 5.6.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

**Mr. U. Sarathchandran, Judicial Member :**

None present on the side of the applicant.

2. Learned counsel appearing for the Central Government submitted that no steps have been taken for impleading of legal heirs of the applicant as directed by the order dated 12.4.2018. Therefore, the O.A. stands abated.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

sj\*/

**List of Annexures**

Annexure A-1 - True copy of the office order No.14-3/2010-Admn dated 14.08.2014 CIFNET, Cochin 682016 issued to Applicant in OA 105/2010.

Annexure A-2 - True copy of the representation dated 02.05.2016 to R.2

Annexure A-3 - True copy of the Office Order No. A1/1-2/2009/672 dated 29.07.2016 issued to applicant by R.2

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